

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal the 5th February, 2024

No. HCM/I-23/2024-BENCH/ : This is to notify to all concerned that inspection of any case record of the High Court of Manipur shall be done as per the Rules under Chapter XV in the presence of Assistant Registrar-I in his office room in accordance to the procedure and timing, as prescribed under the said Rules.

This will commence from the 5th of February, 2024.

By Order etc.

Sd/-

(OJESH MUTUM)
REGISTRAR (JUDL)

HIGH COURT OF MANIPUR

Imphal, the 5th February, 2024

Endt. No. HCM/1/96-BENCH/ 3383-400

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Admn.)/(Vigilance), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.

